

PUNJAB STATE POWER CORPORATION LIMITED



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Corporate Identity Number: U40109PB2010SGC033813 Website: www.pspcl.in

To

Secretary,
Central Electricity Regulatory Commission,
New Delhi.

Memo No. 4058 TR-4/154 Dated: 20/2/24

Subject: Draft Central Electricity Regulatory Commission (Terms and conditions of Tariff) Regulations, 2024 for the tariff period from 01.04.2024 to 31.03.2029.

Ref:- CERC, Public Notice no. L-1/236/2022/CERC dated 30.01.2024.

Kindly refer the draft notification of CERC (terms & conditions of Tariff) Regulations, 2024 vide which comments /suggestions/objections were invited from stakeholders.

In this regard, consolidated comments/suggestions of PSPCL are enclosed for kind consideration of Hon'ble Commission, please.

H. Kaur
20/2/24
Chief Engineer/ARR & TR,
PSPCL, Patiala.